

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3584  
TO BE ANSWERED ON 8.8.2016**

**PENSION SCHEME FOR KENDRIYA VIDYALAYA SANGATHAN**

**3584. DR. A. SAMPATH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalaya Sangathan (KVS) has undertaken any exercise to find out discrepancies in reconciling New Pension Scheme (NPS) data of deduction from employee's salary and actual amount deposited with NPS-Central Record Keeping Agency (NPS-CRA);
- (b) if so, the details thereof in Delhi and the action taken thereon;
- (c) whether the legacy amount of NPS subscribers of KVS has not been uploaded in old cases; and
- (d) if so, the details thereof in all the States particularly in Delhi including KV, Pitampura and the action taken on complaints in this regard ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA )**

(a) & (b): Salary of all the employees of Kendriya Vidyalaya Sangathan (KVS) are being drawn through a salary web-portal maintained by the Union Bank of India. The deductions on account of the New Pension Scheme (NPS) from the individuals in their monthly pay bills, as uploaded and reflected in the web portal are deposited with the National Securities Depository Limited (NSDL) on monthly basis and the same are reconciled with the accounts of the respective Regional Offices, Zonal Institutes of Education and Training (ZIETs) and Headquarters of the Kendriya Vidyalaya Sangathan (KVS), as the case may be. The Central Record Keeping Agency of NSDL, in turn, furnishes the status of each individual account to the concerned subscribers by SMS/email on monthly basis.

The details of the complaints relating to NPS received and disposed off in the Delhi Region of KVS are annexed.

(c): KVS has informed that all legacy amounts in respect of old cases of NPS subscribers in all its regions have been uploaded.

(d) No case is pending in KVS including Delhi Region and KV Pitampura. One representation was received from Sh. Sushil Kumar Shukla, TGT (Maths) of KV Pitampura by RO Delhi during April, 2016 through concerned Principal and the same was disposed off on 5.5.2016 by uploading legacy amount on NSDL website.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3584 RAISED BY DR. A. SAMPATH, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 8<sup>TH</sup> AUGUST, 2016 REGARDING PENSION SCHEME FOR KENDRIYA VIDYALAYA SANGATHAN.

**DETAILS OF DISPOSAL OF REPRESENTATIONS RECEIVED ON NPS MATTERS**

S. No.	Name of Employee	Brief of Grievance	Date of receipt of complaint	Action Taken by RO
1	Sh. Sushil Kr. Shukla, KV Pitampura	Uploading of Legacy Amount	16.04.2016	RESOLVED
2	Sh. Phool Kanwar, KV Vikaspuri	Uploading of Legacy Amount	16.12.2015	RESOLVED
3	Ms. Mithlesh Yadav, KV Vikaspuri	Uploading of Legacy Amount	16.12.2015	RESOLVED
4	Ms. Indrani Dey, KV, JNU	Change in Nominee Details	16.12.2015	RESOLVED
5	Sh. Avdhesh Kumar Lawania, KV, JNU	Uploading of Legacy Amount	16.12.2015	RESOLVED
6	Ms. Monika Sharma, KV, JNU	Uploading of Legacy Amount	16.12.2015	RESOLVED
7	Ms. Madhu Sharma, KV, JNU	Change in Nominee/I-PIN Details	16.12.2015	RESOLVED
8	Smt. Ambuja Priyadarshani, KV Pushp Vihar	Uploading of Legacy Amount	16.12.2015	RESOLVED
9	Smt. Shubha Sethi, KV Ghaziabad	Allotment of PRAN and Uploading of Legacy Amount	16.12.2015	RESOLVED
10	Sh. Saurabh Jeitly, KV Ghaziabad	Uploading of Legacy Amount	16.12.2015	RESOLVED
11	Sh. Narender Yadav, KV Paschim Vihar	Uploading of Legacy Amount	21.07.2015	RESOLVED
12	Smt. Sweta Gupta, KV Tagore Garden	Allotment of PRAN and Uploading of Legacy Amount	16.12.2015	RESOLVED
13	Sh. Sanjay Kansal, KV Andrews Ganj	Uploading of Legacy Amount	30.06.2015	RESOLVED
14	Smt. Mamata Verma, KV Vasant Kunj	Uploading of Legacy Amount	13.07.2015	RESOLVED

